

DIVISION BENCH
COURT - I

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/49(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	QUICK HEAL TECHNOLOGIES LIMITED VS LALANI INFO TECH LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

Mr. Avinash R Khanolkar, Adv.] For Petitioner

Mr. Arun Kumar Mishra, Adv.] For Corporate Debtor

ORDER

1. Ld. Counsel on both sides present.
2. Pleadings are complete.
3. Post this matter for arguments **01.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**